

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3796

ANSWERED ON:19.12.2005

FISH PRODUCTION

Athawale Shri Ramdas;Koya Dr. P. Pookunhi;Pathak Shri Brajesh

Will the Minister of AGRICULTURE be pleased to state:

- (a) the total amount of fish products produced from the sea and in land-waters, separately annually;
- (b) the details of fish production in the country during the last three years and the current financial year, State-wise;
- (c) the total fish exported and consumed internally, annually; and
- (d) the steps taken/proposed to be taken to promote fish landing centres, fish production and export of fish and fish products?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a): The average annual fish production from marine and inland resources for the period of 2001-02 to 2004-05 have been around 28.85 lakh tonnes and 33.30 lakh tonnes respectively.

(b): The state-wise details of the estimated fish production during the last three years and the current financial year is at Annexure-I.

(c): Out of the total fish production in the country, the average annual export of fish and fish products for the period of 2001-02 to 2004-05 have been around 4.35 lakh tonnes.

(d): The steps taken/proposed to be taken to promote fish landing centres, fish production and export of fish and fish products is given in the statement at Annexure-II.

Annexure I

Statement pertaining to unstarred Lok Sabha Question No 3796 by Shri Brajesh Pathak, Dr. P.P. Koya and Shri Ramdas Athawale regarding Fish Production due for reply on 19.12.2005.

State-wise estimate of fish production in the country during the last three years and provisional estimate of fish production during the current financial year (April 2005 to September 2005) Fish Production in `000 tonnes

S.No State/Union Territory 2001- 2002-03 2003-04 2004-05 (P)
2002 (April - Sep 05)

1	Andhra Pradesh	676.11	827.90	944.64	476.36
2	Arunachal Pradesh	2.60	2.60	2.65	1.30
3	Assam	161.45	165.52	181.00	61.82
4	Bihar	240.40	261.00	266.49	122.39
5	Goa	69.92	76.53	87.36	26.29
6	Gujarat	701.60	777.91	654.62	209.36
7	Haryana	34.57	35.18	39.13	16.10
8	Himachal Pradesh	7.22	7.24	6.53	2.07
9	Jammu & Kashmir	18.85	19.75	19.75	10.00
10	Karnataka	249.61	266.42	257.00	78.77
11	Kerala	671.82	678.32	684.7	348.10
12	Madhya Pradesh	47.46	42.17	50.82	16.47
13	Maharashtra	537.05	514.10	545.13	209.30
14	Manipur	16.45	16.60	17.60	7.60
15	Meghalaya	4.97	5.37	5.15	2.73
16	Mizoram	3.15	3.25	3.38	0.96
17	Nagaland	5.20	5.50	5.56	2.20
18	Orissa	281.95	287.53	306.9	135.75
19	Punjab	58.00	66.00	83.65	43.52
20	Rajasthan	14.27	25.60	14.3	3.50
21	Sikkim	0.14	0.14	0.14	0.07
22	Tamil Nadu	485.00	473.50	474.14	276.88
23	Tripura	29.45	29.52	17.98	6.22

24	Uttar Pradesh	225.37	249.84	267.00	138.40
25	West Bengal	1100.10	1120.00	1169.60	542.01
26	A and N Islands	27.08	28.30	31.15	17.22
27	Chandigarh	0.04	0.08	0.08	0.04
28	Dadra and Nagar Haveli	0.05	0.05	0.05	0.02
29	Daman and Diu	21.52	11.26	13.77	4.06
30	Delhi	3.20	2.25	2.10	0.61
31	Lakshadweep	13.65	7.50	10.03	2.10
32	Pondicherry	44.50	45.02	48.00	11.43
33	Chhattisgarh	95.76	99.80	111.05	73.80
34	Uttaranchal	6.42	2.55	2.56	0.92
35	Jharkhand	101.00	45.38	75.38	12.20
	INDIA	5955.93	6199.68	6399.39	2860.57

P: Provisional

Source: State Government / UT Administrations

Annexure II

Statement pertaining to unstarred Lok Sabha Question No 3796 by Shri Brajesh Pathak, Dr. P.P. Koya and Shri Ramdas Athawale regarding Fish Production due for reply on 19.12.2005

Steps taken / proposed to be taken by the Department to promote fish landing centres, fish production and export of fish and fish products for the.

1) Govt of India implements two macro Centrally Spnsored Schemes: `Development of Inland Fisheries and Aquaculture` and `Development of Marine Fisheries, Infrastructure and Post Harvest Operations` through State Government / UT Administrations encompassing various components such as, establishment of fishing harbours, fish landing centres, post harvest infrastructure facilities etc to develop the fisheries sector and provide fish in prime and hygenic condition to the consumers and fish processing industries to boost exports.

2) Comprehensive Marine Fishing Policy has been announced in November 2004 with the objectives: to augment fish production up to the sustainable level; to ensure socio-economic security of the artisanal fishermen and; to ensure sustainable development of marine fisheries with due concern for ecological integrity and bio-diversity.

3) Empowered committee has been set up to oversee the development of deep seas fishing. Resource enhancement measure like uniform ban during monsoon period and popularization of Code of Conduct for Responsible Fisheries concept is also resorted to.

4) Coastal Aquaculture Authority Act 2005 has been enacted to regulate the activities of aquaculture farms.

5) A network of 429 Fish Farmers Development Agency (FFDA) and 39 Brackish water Fish Farmers Development Agency (BFDA) is under operation covering all the potential districts for the Development of Inland Fisheries and Aquaculture across the country.